

1	2	3	4	5
9	Kerala	6	12	13
10	Madhya Pradesh	50	170	1324
11	Maharashtra	261	162	465
12	Manipur	3	11	15
13	Meghalaya	Nil	11	56
14	Nagaland	3	39	37
15	Orissa	808	1267*	1639
16	Punjab	143	115	58
17	Rajasthan	150	155	122
18	Sikkim	Nil	15	14
19	Tamil Nadu	224	878†	82
20	Tripura	184	Nil	63
21	Uttar Pradesh	52	146	398
22	West Bengal	965	418	216
23	A & N Islands	2	2	9
24	Arunachal Pradesh	Nil	42	24
25	Chandigarh
26	Delhi	Nil	10	10
27	Dadra & Nagar Haveli
28	Goa, Daman & Diu	1	Nil	Nil
29	Lakshadweep
30	Mizoram	Nil	Nil	Nil
31	Pondicherry	Nil	7	5
	Total	5534	7054	7640

* Includes partial coverage.

† Includes hamlets also.

Separate Archaeological Circle in Orissa

5554. SHRI LAKSHMAN MAL-
LICK:
SHRI K. P. SINGH DEO:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government propose to open a separate Archaeological Circle in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Does not arise.

Construction of Narmada Dam

5555. SHRI MOHAN LAL PATEL:
Will the Minister of IRRIGATION be pleased to state:

(a) what are the hindrances in re-

gard to construction of Narmada Dam;

(b) when the work is likely to be started;

(c) the names of the Districts in Saurashtra which will get water from Narmada Project and the details of and that will be irrigated in each District;

(d) whether Government are considering to have an irrigation Project to irrigate the land which could not get water from Narmada canal due to high level; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The Government of Gujarat have reported that there are no hinderances in the construction of Narmada Dam.

(b) The works on Narmada Project, also known as Sardar Sarovar Project, have already been taken up. The Government of Gujarat have reported that foundation excavation for the dam has been early completed and that tenders for covering foundation with pre-cooled concrete have been received and are under consideration of the State Government.

(c) Three districts in Saurashtra region, namely Surendranagar, Rajkot and Bhavnagar will get irrigation benefits from the Project. The details of irrigation benefits are given below:

Name of the District	Area to be irrigated annually.
	(in acres)
1. Surenderanagar	7,02,177
2. Rajkot	85,680
3. Bhavnagar	1,17,860

(d) and (e) The Government of Gujarat have reported that they are taking up medium and minor irrigation schemes to harness surface flows wherever feasible in these high areas as a part of the policy of the State to fully utilize available water. The State Government have further intimated that in Saurashtra region 44 schemes have already been completed giving irrigation facilities to 3.70 lakh acres of land. Further 63 irrigation schemes are in hand which will create irrigation facilities over an area of 3.5 lakh acres. In addition, there are 20 medium irrigation schemes which are under various stages of investigation.

Irrigation Project from Maharashtra Pending Clearance

5556. SHRI S. B. PATIL: Will the Minister of IRRIGATION be pleased to state:

(a) which irrigation Projects from Maharashtra are pending for clearance by the Central Water Commission and since when; and

(b) what steps Government are taking to expedite clearance of those Projects?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b) A statement showing the names of the Irrigation Projects received in the Central Water Commission from the Government of Maharashtra for obtaining the clearance of the Planning Commission alongwith the date of receipt of these projects and the present stage of examination is laid on the Table of the House.

The Projects are considered for clearance by the Planning Commission after their techno-economic feasibility is satisfactorily established. Clearance of the projects, therefore, depends upon the details incorporated in the project report, timely response